

**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DIAM CIRCLE MANUFACTURING  
PRIVATE LIMITED**

|    |                                                                                                       |                                                                                                                                                                                                                               |
|----|-------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                              | DIAM CIRCLE MANUFACTURING<br>PRIVATE LIMITED                                                                                                                                                                                  |
| 2. | DATE OF INCORPORATION OF<br>CORPORATE PERSON                                                          | 10/01/1996                                                                                                                                                                                                                    |
| 3. | AUTHORITY UNDER WHICH<br>CORPORATE PERSON IS<br>INCORPORATED/REGISTERED                               | REGISTRAR OF COMPANIES, MUMBAI                                                                                                                                                                                                |
| 4. | CORPORATE IDENTITY<br>NUMBER/LIMITED LIABILITY<br>IDENTITY NUMBER OF CORPORATE<br>PERSON              | U51398MH1996PTC096116                                                                                                                                                                                                         |
| 5. | ADDRESS OF THE REGISTERED<br>OFFICE AND PRINCIPAL OFFICE (IF<br>ANY) OF THE CORPORATE PERSON          | FC 5041-42-43, Bharat Diamond Bourse,<br>BKC, Bandra East, Mumbai – 400051                                                                                                                                                    |
| 6. | LIQUIDATION COMMENCEMENT<br>DATE OF CORPORATE PERSON                                                  | 2 May 2020                                                                                                                                                                                                                    |
| 7. | NAME, ADDRESS, EMAIL ADDRESS,<br>TELEPHONE NUMBER AND THE<br>REGISTRATION NUMBER OF THE<br>LIQUIDATOR | Subodh Balkrishna Gokhale<br>1, Samruddhi, A/48, Gokuldharm,<br>Goregaon East, Mumbai-400063<br><br>Email: ipsubodhgokhale@gmail.com<br>Mobile No: 9821126363<br><br>Registration No:<br>IBBI/IPA-002/IP-N00317/2017-18/10922 |
| 8. | LAST DATE FOR SUBMISSION OF<br>CLAIMS                                                                 | 2 June 2020                                                                                                                                                                                                                   |

Notice is hereby given that Diam Circle Manufacturing Private Limited has commenced Voluntary Liquidation on 2 May 2020.

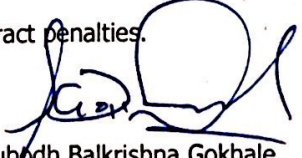
The stakeholders of Diam Circle Manufacturing Private Limited are hereby called upon to submit a proof of their claims, on or before 2 June 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 4 May 2020

Place: Mumbai

  
Subodh Balkrishna Gokhale

Liquidator